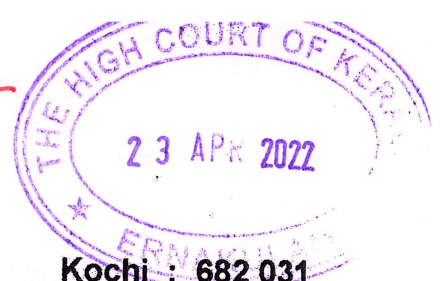


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105326/22

THE HIGH COURT OF KERALA



A1- 4929 / 2022

Kochi : 682 031
Date : 20.04.2022


NOTIFICATION

Sub:- High Court – Special Sitting during Summer Vacation for hearing Jail Appeals / Legal Aid Matters-reg

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In order to reduce the pendency in Criminal Appeals, the Honourable the Chief Justice has been pleased to order that special sittings will be held during vacation to hear Jail Appeals / Legal Aid matters. The following Honourable Judges will hold special sitting during Summer Vacation, as follows:-

Sl. No.	Name of Honourable Judge	Sitting on	Court No.
1	Justice Kauser Edappagath	28.04.2022	7C
2	Justice C. Jayachandran	09.05.2022 & 10.05.2022	2B
3	Justice Sophy Thomas	04.05.2022 & 05.05.2022	8C

(By Order)


P. Krishna Kumar
Registrar General

To

The Registrar (Judicial), High Court.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Private Secretary to the Chief Justice, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Assistant Registrars in-charge of Filing, Filing – Data Entry and Court Officers' Sections, High Court.
The Assistant Registrars and the Chief Librarian, High Court.
The P. A. to the Chief Justice, High Court.
The Court Officer to the Chief Justice, High Court.
The Private Secretaries to the Judges, High Court.
The Confidential Assistants to the Registrars, High Court.
All Sections on the Judicial Side, High Court

(p.t.o)

Copy To

The Advocate-General, Ernakulam
The Director General of Prosecutions & Public Prosecutor, Ernakulam.
The Additional Advocates-General , Ernakulam. (2)
The Additional Director General of Prosecutions, Ernakulam.
The President, Kerala High Court Advocates' Association, Ernakulam.
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam.
The State Attorney, Advocate General's Office, Ernakulam
The Assistant Solicitor General of India, Ernakulam.
The Secretary, Kerala High Court Advocates' Association, Ernakulam.
The General Secretary, Kerala High Court Senior Advocates' Association, Ernakulam.
The Director (IT), High Court.
The Security Officer, High Court.
The Assistant Engineer, High Court.
The Superintendent (Vehicles), High Court.
The Confidential Assistants to the Director (IT) and the Additional Registrar (General Administration), High Court.
The IT Section, High Court (for publishing in the website of the High Court)
The Notice Board, High Court (3 copies).
The Admn. Records Section, High Court (2 copies).

Copy submitted to:- The Honourable Judges.